

# **PATNA HIGH COURT**

## **NOTICE**

**Result of the Main (Written) Examination held in two phases on 24.07.2022 (for 66 candidates) and on 19.03.2023 (for 28 candidates) under the District Judge (Entry Level), Direct from Bar Exam-2021.**

Out of 66 candidates to whom Admit Cards were issued for the Main (Written) Examination under the District Judge (Entry Level), Direct from Bar Exam-2021 held on 24.07.2022, only 56 candidates appeared in the 1<sup>st</sup> sitting and 55 in 2<sup>nd</sup> sitting of the said exam.

Further in compliance of the order / judgment dated 11.08.2022 passed by Hon'ble Division Bench of this Court in MJC No. 2612 of 2022 arising out of CWJC No. 9089 of 2022 (Amit Kumar Vs. the High Court of Judicature at Patna & Ors.), 28 candidates were issued Admit Cards for the Main (Written) Examination under the District Judge (Entry Level), Direct from Bar Exam- 2021 held on 19.03.2023. Out of these 28 candidates, 23 candidates appeared in both the sittings of the said exam.

On the basis of marks obtained by the candidates in the aforesaid examination, following candidates (Roll Number wise) have been selected for interview-

<u>Sl. No.</u>	<u>Roll No.</u>	<u>Name of the candidate</u>
1	10366	ANIL KUMAR
2	10430	UPENDRA KUMAR
3	10475	MANOJ KUMAR
4	10658	AZHAR ALAM
5	10678	MOHD MUSHAHID HUSSAIN

6	10698	MANORANJANI SHAW
7	10792	SHRI KANT SINGH
8	10807	ALAKH KUMAR
9	10809	BINOD KUMAR
10	10896	SWETA SHAHI
11	10902	RAJESH MOHAN
12	10975	SANJEET KUMAR
13	10999	SANJEET KUMAR SINGH
14	11002	ANIL KUMAR BHARDWAJ
15	11079	MANISH KUMAR PANDEY
16	11103	RAJESH KUMAR
17	11105	MURARI KUMAR ARYA
18	11207	RAJNISH CHANDRA
19	11236	LEENA MEHTA
20	11420	PERWEZ ALAM ANSARI
21	11463	DILIP KUMAR
22	11616	SUNITA RANI
23	11755	KAMAL KUMAR
24	11759	AJIT KUMAR
25	11812	SATISH KUMAR
26	11920	SALEHA SABIHA
27	11950	NIBHA KUMARI
28	12012	SWAMI NANDAN PRASAD SINGH
29	12054	HEMANT LAL KHATRI

**Note : 1.** *The aforesaid result has been prepared on the basis of provisions as contained in Advertisement No. BSJS/1/2021, The Bihar Superior Judicial Service Rules, 1951, letter number 588 dated 17.01.2017 & 469 dated 11.01.2021 issued by the General Administration Department, Govt. of Bihar to the Patna High Court and other authorities and also communication made to the Court by the State Government vide memo no. 12033 dated 18.09.2017 & letter no. 127 dated 05.01.2022 regarding roster formula applicable in respect of reserved Category candidates.*

**2.** *As per clause 11 of the Appendix- 'C' to The Bihar Superior Judicial Service Rules, 1951, a candidate will be called for viva-voce only if he secures at least 45% marks in each theory paper and as per clause 8 of the Appendix- 'C' to the said Rules, there is provision of*

relaxation of 5% in qualifying marks in each theory paper for the reserved category candidates, including women candidates.

3. Amongst 29 candidates selected for the interview, there are 9 candidates (including 3 female candidates) in UR category against 3 vacancies; 1 candidate in SC category (female candidate) against 7 vacancies; 16 candidates (including 2 female candidates) in EBC category against 6 vacancies; 3 Candidates in BC category against 1 vacancy. No candidate in ST category could obtain qualifying marks at the stage of Preliminary Test. The required number of SC (male / female or both) & EBC (male / female or both) candidates could not obtain the minimum qualifying marks of 40% marks in each theory paper, therefore, the number of the selected candidates is less than the required number which is three times the number of vacancies.

4. Cut-off marks Category wise are as follows –

<u>Category</u>	<u>Cut-off Marks</u>
<b>Unreserved</b>	<b>117</b>
Unreserved (Female)	....
<b>SC</b>	....
SC (Female)	....
<b>EBC</b>	....
EBC (Female)	....
<b>BC</b>	<b>111</b>
BC (Female)	....

5. The information regarding the date of the interview will be given soon.

6. Candidatures of aforesaid selected candidates for interview are provisional. The High Court is free to decide about their eligibility at any stage upon proper verification.

Dated : 04.07.2023

By order of the Court

*[Handwritten Signature]*  
04/07/23  
Registrar General